

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. †126**

**TO BE ANSWERED ON THE 11<sup>TH</sup> DECEMBER, 2018/ AGRAHAYANA 20, 1940  
(SAKA)**

**PERMISSION TO LEARN YOGA ON TOURIST VISA**

**†126. SHRI RAMDAS C. TADAS:  
SHRIMATI SANTOSH AHLAWAT:  
SHRI SUMEDHANAND SARSWATI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government allows foreign citizens on tourist visa to learn yoga in the country;**
- (b) if so, the details thereof including the date from which it was allowed;**
- (c) whether there has been a comparative increase in the number of foreign tourists arriving in the country;**
- (d) if so, the details thereof;**
- (e) whether the Government has informed the concerned FROs and other concerned agencies; and**
- (f) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) to (f): Attending a short term yoga programme was included in the list of permissible activities under Tourist Visa on 30<sup>th</sup> May, 2016. These instructions were circulated to all Foreigners Regional Registration Officers (F.R.R.O.s), Foreigners Registration Officers (F.R.O.s) and other concerned stakeholders. Details of foreign tourists who arrived in the country during last three years are as under:**

<b>Year</b>	<b>Foreigners Arrival on Tourist Visa</b>
<b>2016</b>	<b>43,97,592</b>
<b>2017</b>	<b>54,63,642</b>
<b>2018 (up to 30.11.2018)</b>	<b>51,33,355</b>

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